[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II, SECTION 3, SUB-SECTION(ii)]

MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (Department of Consumer Affairs)

NOTIFICATION

New Delhi, the 21 March, 2020

- S.O. In exercise of the powers conferred by sub-section 2A and section 3, of the Essential Commodities Act, 1955 (10 of 1955), the Central Government, hereby makes the following Order, to regulate the prices of masks (2ply & 3ply), the Melt Blown non- Woven Fabric used as raw material in production of masks, masks (2ply & 3ply) and hand sanitizers for preventing infections due to COVID-19 virus namely:-
- 1. (1) This order may be called the fixation of prices of masks (2ply & 3ply), Melt Blown non- Woven Fabric and hand sanitizers Order, 2020.
- (2) It shall come into force from the date of its publication in the Official Gazette.
- 2. (1) The retail prices of Melt Blown non Woven Fabric used in manufacturing masks (2ply & 3ply), shall not be more than the prices prevailing on the day one month prior to 13.03.2020 i.e. the prices prevailing on 12.02.2020.
- (2) The retail prices of masks (3ply surgical mask), shall not be more than the prices prevailing on the day one month prior to 13.03.2020 i.e. as on 12.02.2020 or not more than Rs.10 per piece whichever is lower and that of mask (2ply) shall not be more than Rs.8 per piece.
- (3) The retail prices of hand sanitizer shall not be more than Rs.100/- per bottle of 200ml the prices of other quantities of hand sanitizers shall be fixed in the proportion of these prices.
- 3. This Notification shall remain in force for a period upto 30th June, 2020 from the date of its publication in the Official Gazette.

(F.S-26/1//2020-ECR&E)

(A.K. Choudhary)

Economic Adviser

Awadhesh Kr. Choudhary
Economic Adviser
M/o Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs
Government of India
Krishi Bhawan, New Delhi-110001

[भारत के राजपत्र, असाधारण, भाग II, खंड 3, उपखंड (ii) में प्रकाशनार्थ]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग)

अधिसूचना नई दिल्ली, तारीख 2। मार्च, 2020

- 1. (1) इस आदेश को मास्क (2 प्लाई एवं 3 प्लाई), मेल्ट ब्लोन नोन-वोवन फैब्रिक और हैंड सैनिटाइजर की कीमतों का निर्धारण आदेश, 2020 कहा जाएगा।
 - (2) यह शासकीय राजपत्र में इसके प्रकाशन की तारीख से प्रवृत्त होगा।
- 2. (1) मास्क (2 प्लाई एवं 3 प्लाई) के विनिर्माण में उपयोग किए जाने वाले मेल्ट ब्लोन नोन-वोवन फैब्रिक की खुदरा कीमतें दिनांक 13.03.2020 से एक माह पहले की तारीख अर्थात् दिनांक 12.02.2020 को प्रचलित कीमतों से अधिक नहीं होंगी।
- (2) मास्क (3 प्लाई सर्जिकल मास्क) की खुदरा कीमतें दिनांक 13.03.2020 से एक माह पहले की तारीख अर्थात् दिनांक 12.02.2020 को प्रचलित कीमतों अथवा 10 रूपये प्रति मास्क, जो भी कम हो, और मास्क (2 प्लाई) की खुदरा कीमतें 8 रूपये प्रति मास्क से अधिक नहीं होंगी।
- (3) हैंड सैनिटाइजर की कीमतें 200 मिलीलीटर की प्रत्येक बोतल के लिए 100/- से अधिक नहीं होंगी, हैंड सैनिटाइजर की अन्य मात्रा के लिए कीमतें इन कीमतों के यथानुपातिक आधार पर निर्धारित की जाएंगी।
- 3. यह अधिसूचना शासकीय राजपत्र में इसके प्रकाशन की तारीख से दिनांक 30 जून, 2020 तक की अविध के लिए प्रवृत्त रहेगी।

[फा.सं. एस-26(1)/2020-ईसीआरएंडई]

(अवधेश कुमार चौधरी) आर्थिक सलाहकार

Awadhesh Kr. Choudhary
Economic Adviser
M/o Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs
Government of India
Krishi Bhawan, New Dethi-110001